

- (ii) the inconvenience to the public in States which do not have an office already; and
- (iii) considerations of economy in Government expenditure, particularly non-Plan expenditure.

(b) Yes, Sir.

(c) The Government of Madhya Pradesh have suggested Bhopal as the location for the Passport Office.

**Shortage of Doctors in Meghalaya**

6186. SHRI P. A. SANGMA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware that there is acute shortage of doctors in Meghalaya; if so, the steps being taken or proposed to be taken;

(b) the number of doctors working at present in Meghalaya; and

(c) the number of Hospitals/Primary Health Centres/Dispensaries with and without doctors in Meghalaya?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAJ NARAIN): (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

**S.T.D. facility between Bhiwandi and Bombay**

6187. SHRI R. K. MHALGI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have received any memorandum, requesting S.T.D. facility between Bhiwandi and Bombay;

(b) if so, when this S.T.D. facility is likely to be made available; and

(c) the reasons for delay?

THE MINISTER OF COMMUNICATIONS (SHRI BRIJ LAL VERMA): (a) S.T.D. between Bhiwandi and Bombay is already working since 15-8-76.

(b) and (c). In view of (a) above question does not arise.

**Reduction in seats in Goa Medical College**

6188. SHRI EDUARDO FAIEIRO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the number of seats for admission in the Goa Medical College has been reduced during the current academic year and if so, the extent of reduction and reasons therefor;

(b) whether representations have been received against such reduction of seats and if so, when; and

(c) the action taken or proposed to be taken by the Union Government in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAJ NARAIN): (a) On the basis of an inspection of the Goa Medical College, Medical Council of India have recommended that the number of admissions in the college be reduced from 60 to 50.

(b) and (c). Representation received in July, 1977 regarding restoration/increase in number of seats is under consideration of the Medical Council of India.

**Opening of Posts and Telegraphs office**

6189. SHRI EDUARDO FAIEIRO: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the facilities proposed to be provided by Post and Telegraphs Department in the year 1977, 1978 in Goa;

(b) the number of new Posts and Telegraphs offices proposed to be opened in Goa indicating localities thereof, and

(c) whether any proposals have been received from the Government of Goa to open new Posts and Telegraphs offices in that territory and if so, the contents of those proposals and when were they received?

**THE MINISTER OF COMMUNICATIONS (SHRI BRIJ LAL VERMA):**

(a) During the year 1977-78, 4 Post Offices, 3 long-distance telephone Public Call Offices and 2 telegraph offices are proposed to be opened in Goa State.

(b) The new Post and Telegraph offices proposed to be opened in Goa during 1977-78 are as given below:—

Post offices	Telegraph Offices
1. Arpora	1. Marshal
2. Tisca	2. Chicolim
3. Avodom	
4. Virnora	

(c) Yes, Sir, one proposal for opening a Post Office at Selvavli has been received recently by the Senior Supdt. Post Offices, Goa Division from the Government of Goa and this is under examination. No proposal for opening any Telegraph office has, however, been received from the Government of Goa.

**Service conditions of Indians employed by Foreign Embassies**

6190. SHRI R. K. MHALGI: Will the Minister of EXTERNAL AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 852 on 18th March, 1976 regarding rules governing service conditions of

Indians employed by Foreign Embassies and state:

(a) the response given by foreign embassies and establishments to the circular issued by Government of India requesting them to adhere to certain minimum terms and conditions;

(b) whether the Government are aware that a number of foreign embassies/establishments have not yet formulated terms and conditions of services for their Indian employees; and

(c) if so, what action the Government contemplates to take in this regard?

**THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE):**

(a) The contents of the circular issued by this Ministry to the foreign missions in November, 1975, suggesting a Model Contract Form prescribing minimum terms and conditions for local employees, was noted by a number of foreign missions. Some of the missions intimated that they were observing their own rules and regulations, for local employees. A few of these missions further indicated that their own terms and conditions for local employees were no less favourable than those suggested in the Model Contract Form.

(b) and (c). The Government are not aware of any case in which a foreign mission has not yet formulated terms and conditions of service of their local employees.

**स्वास्थ्य उप-केन्द्र**

6191. श्री दुबराज : क्या स्वास्थ्य और परिवार कल्याण मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या देश के विभिन्न राज्यों में स्वास्थ्य उप-केन्द्रों की स्थापना की गई है